

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-114**

New IA-5249/2020 New IA-5252/2020 New IA-5424/2020 CA 482/2019 CA 485/2019 CA 515/2019  
CA 576/2019 CA 641/2019 CA 769/2019 CA 774/2019  
IN  
IB-761(ND)/2018

**IN THE MATTER OF:**

Ms. Sony Pictures Networks India Pvt. Ltd  
Vs.  
Ortel Communication Ltd.

**....OPERATIONAL CREDITOR**

**....RESPONDENT**

**SECTION**

U/s 9 IBC Code 2016

**Order delivered on 10.12.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC : Mr. Bharat Singh for Ortel Communications (Applicant)  
For the Respondent :  
For the Intervener : Mr. BK Mishra, Advocate in CA 482 & 485/2019 for UCO Bank, Mr. Neeraj Kumar Gupta, Mr. PP Bishwal, Advocates for RP with RP in person. In CA-482 : Mr. Sanjay Bajaj along with Mr. Rajat Prakash, for Karnataka Bank, Mr. Kunal Tandon, Advocate on behalf of Sony Pictures Networks

**ORDER**

**IA-576/2019 filed in IB-761/ND/2018 & CA No.774/2019 :**

Counsel for the Applicant is present. The Resolution Professional along with the Counsel for the Resolution Applicant is present. We have heard the final arguments of the Applicant in CA No.774/2019. On next date, arguments in CA-515/2019 and CA-641/2019 will be heard. Registry is directed to list CA No.5424/2020 along with present CAs.

List the matter on 15.12.2020.

All other Applicants are also adjourned to the next date of hearing i.e.

15.12.2020.

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)